

Production of fertilizer in F.C I. at Sindri

3332. SHRI CHHITUBHAI GAMIT: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) is it true that 183-crore F.C.I. Fertilizer Unit in Sindri has not produced a grain of Fertilizer for the last five months due to serious "fitness problem";
- (b) what are the details of such problems, if any; and
- (c) what step taken to keep the modern machinery fully fit despite not working at present?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b). No, Sir. It is not correct that the Rs. 183 crore Sindri Modernisation plant has not produced fertilizers for the last five months due to any 'fitness problem'. The plant is shut down from the evening of 16.1.80 due to non-availability of Fuel Oil/LSHS feed-stock on account of Assam situation.

(c) During the shut down period, proper maintenance and modification jobs, where necessary, are being carried out to keep the plant and machineries in good condition.

Completion of Western Kosi Canal in Bihar

3333. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION be pleased to state:

- (a) what is the latest position with regard to the completion of the Western Kosi canal in Madhubani district of Bihar and what are the hurdles in the way; and
- (b) what is the exact time schedule for giving water for irrigation from the canal to the peasants on the eastern side of river Kamala and on the Western side respectively?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) as intimated by the State Government, out of a total length of 76 km. of the main Western Kosi Canal in India, at present, the excavation work is being done in the reach upto km. 40 i.e. upto East of River Kamala. The progress upto March, 1980 in excavation is 22.8 per cent and in lining 34 per cent. Work on only 9 structures out of 356 has been taken up so far. The State Government has been advised to make all out efforts to complete the project by 1987 June at the latest.

The delay in execution of the project is due to insufficient financial outlays, difficulties being faced in acquiring the land, shortage of certain construction materials as well as petrol, oil and lubricants required, for transportation of construction material, operation of pumping sets, etc.

(b) This will have now to be fixed by the State Government in view the overall target of completion of the Project by June, 1987.

Merger of Indo-Swiss Synthetic Gem-Manufacturing Company

3334. SHRI M. V. CHANDRASHE-KHARA MURTHY:

SHRI P. M. SAYEED.

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Indo-Swiss Synthetic Gem Manufacturing Company Limited, now on the verge of closure, is proposed to be rehabilitated through a scheme of merger with Introc Pharmaceuticals Limited;
- (b) whether the amalgamating company has made an application to Government under Sub-section (2) of Section 23 of the Monopolies and Restrictive Trade Practices Act;
- (c) if so, what are the main points of the merger scheme; and